

HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section
Dated, Patna the 9th September, 2021

Whereas a disciplinary proceeding against Sri Krishna Murari Sharan, District & Sessions Judge, Aurangabad is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 6 of the Bihar Judicial Service (Classification, Control and Appeal) Rules, 2020, hereby places the said Sri Krishna Murari Sharan, District & Sessions Judge, Aurangabad under suspension with immediate effect and till the pendency of the enquiry or until further orders his headquarters shall remain attached with Civil Court Patna.

It is further ordered that during the period that this order shall remain in force, the said, Sri Krishna Murari Sharan, District & Sessions Judge, Aurangabad shall not leave the station without obtaining the prior permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. 39616-617/XIX-121-2021/A.D.(Apptt.)/ Dated, Patna the 9th September, 2021

Copy forwarded to the District and Sessions Judge, Aurangabad with a request to make over charge of his office immediately on receipt of this order to the senior-most Additional District & Sessions Judge posted in the Judgeship / The District and Sessions Judge, Patna for information and needful.



Registrar General